

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 301
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

.... Applicant/petitioner

Vs.

Govt. of National Capital Territory of Delhi

Respondent

Order under Section 391-394

Order delivered on 18.02.2019

CORAM:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

MS. DEEPA KRISHAN
HON'BLE MEMBER (T)

ORDER

By Order of the Bench, the matter is listed on 12.03.2019.



(NIRMALA VINCENT)
COURT OFFICER

18.02.2019.
Aarti Makker